



**THE HIGH COURT OF KERALA**

Ernakulam-682031

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No: DI-3/ 27275/2020

Dated: 19-05-2021

**OFFICIAL MEMORANDUM**

Sub.: Covid-19 pandemic- judicial officer or staff turning positive- need to ensure timely medical assistance- reg.

Ref.: High Court OM of even Number dated 12-5-2021

Attention is invited to the OM cited above, whereby certain directives were issued for ensuring timely help to the Judicial Officers/ Staff affected by covid-19. The Administrative Committee of the High Court has now directed that the proposed help shall be extended to the Advocates and the Advocate clerks also. Accordingly, the District Judges are directed to expand the Committee mentioned in the above OM by including President/Secretary of District Court Bar Association. The said member shall be instructed to report to the Committee if any Advocate or Advocate clerk in the District turns covid positive. Thereupon the Committee shall take up the matter as already directed in the OM cited above.

(By Order)

A handwritten signature in blue ink, appearing to read "P.G. Ajithkumar".

**P.G. Ajithkumar**  
**Registrar (District Judiciary)**

To

**The District Judges and the Chief Judicial Magistrates**